

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No. 1637 of 1987
(W.P. No. 3855 of 1979)

J.P.Srivastava & Ors. Vs. Director of Education & Another

Hon. S. Zaheer Hasan, V.C.
Hon. A. Jay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

Writ Petition No. 3855 of 1979 pending in
the Hon. High Court of Judicature at Allahabad has been
transferred to this Tribunal under Section 29 of the
Administrative Tribunals Act XIII of 1985.

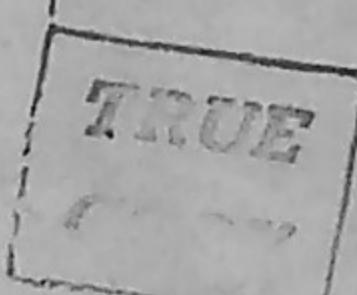
2. Shri J.P.Srivastava and Others have filed
this petition against Director of Education, U.P.Allahabad
and Managing Committee, Kulbhaskar Ashram Degree College,
Allahabad for quashing the order of the Director of
Education dated 27.4.79. Section 14 of the Administrative
Tribunals Act cannot be applied to the facts of this
case. So we have no jurisdiction to decide this case.
The file of the writ petition be retransmitted to the
Hon. High Court of Judicature at Allahabad.

Sd.
Vice Chairman

Sd
Member (A)



Dated the 29th October, 1987



D. S. DUBEY
SECTION OFFICER
Central Administrative Tribunal
Allahabad.
29/10/87